

Annexure – 4

Name of the corporate debtor: Linkpoint Advisory Private Limited; Date of commencement of CIRP: 28.11.2024; List of creditors as on: 15.02.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Pixel Consultancy Private limited	12.12.2024 via hand delivery and 23.12.2024 via electronic mode	12,27,35,121	12,27,35,121	Unsecured	-	No	100%	-	-	-	-	
2	Sanghi Steel Udyog Private Limited	10.12.2024	7,24,54,610	-	Unsecured	-	No	-	-	-	7,24,54,610	-	The Claim is put in abeyance due to non-receipt of supporting documents from the Sanghi Steel Udyog Private Limited [SSUPL] and ongoing legal proceedings between the CD and SSUPL. Notably, these include applications under Section 9 and Section 11 of the Arbitration and Conciliation Act, 1996.
Total	2		19,51,89,731	12,27,35,121	Unsecured	-		100%	-	-	7,24,54,610	-	